

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/724(KB)2020
IA(I.B.C)/335(KB)2024,
IA(IBC)(LIQ.)/3(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	ISERVE SOLUTIONS & SERVICES PVT. LTD. VS CAPITAL ELECTRONICS AND APPLIANCES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] For the Respondents
Mr. Ditomay Talukdar, Adv.]

Ms. Tanvi Luhariwala, Adv.] For the Resolution Professional
Mr. Rasik Singhania, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**